

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

**TP No. 110/397-398/NCLT/AHM/2016 (New)
C.P. No. 78/397-398/CLB/MB/2015 (Old)**

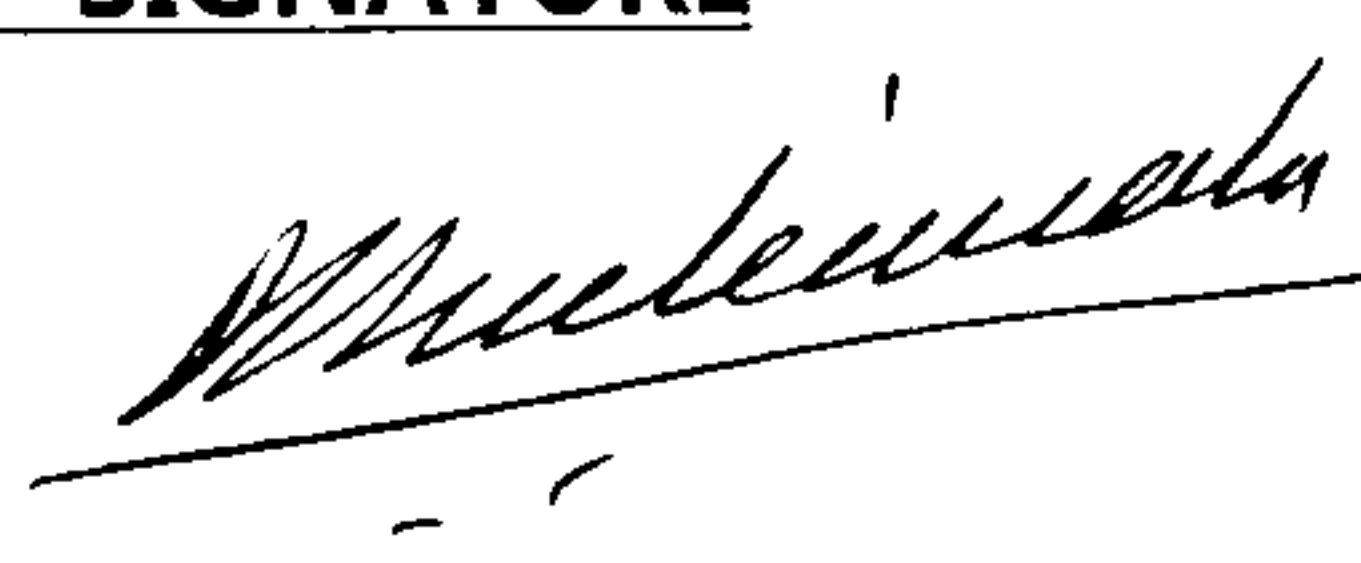
Coram:

**Present: Hon'ble Mr. BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.02.2017**

Name of the Company: Parth Gaswala & Ors.
V/s.
Shree Manibhadra Food Products P. Ltd.

Section of the Companies Act: Section 397-398 of the Companies Act, 1956

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	PAVAN S. GODIAWALA	ADVOCATE	RESPONDENT 1 to 3.	
2.				

ORDER

None present for the petitioner. Learned Advocate Mr. Pavan Godiawala for respondent no 1 to 3.

List the matter on 15/3/2017 for hearing.


**BIKKI RAVEENDRA BABU
MEMBER JUDICIAL**

Dated this the 1st day of February, 2017.